(ख) ऐसे शिक्षकों की संख्या कितनी है जो दस वर्ष अथवा इस से अधिक समय से काम कर रहे हैं परन्तु जिन्हें अभी तक स्थायी नहीं बनाया गया है ; और

(ग) ऐसे शिक्षकों की संख्या कितनी है जिन्हें अहिन्दी भाषी क्षेत्रों में भेजा गया है अथवा जिन्हें अभी तक एक वर्ष से कम अवधि के लिये भेजा गया है ?

गृह कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) (क) 201 ।

(ख) 111 अब 100 पद स्थायी कर दिये गये हैं और इन पदों पर अध्यपकों की पुष्टि करने के संबंध में कार्रवाई की जा रही है ।

(ग) हिन्दी शिक्षण केन्द्र भारत भर में फैले हुए हैं जिन में अहिन्दी-भाषी क्षेत्र भी शामिल हैं । हिन्दी शिक्षक के पदों के साथ देश के किसी भी भाग में स्थानांतरण का दायित्व रहता है । सरकार की नीति यह है कि जो शिक्षक अपने राज्यों के अतिरिक्त अन्य राज्यों में 4 वर्ष से अधिक अवधि से कार्य कर रहे हैं उन के स्थान में धीरे धीरे शिक्षकों को रखा जाये जो अपने गृह-नगर के निकट अधिक लम्बे समय से कार्य करते रहे हैं । यह सूचना एकत्र करने में होने वाला परिश्रम अपेक्षित परिणाम से कहीं अधिक होगा ।

Cases of hanging in District Jail, Port Blair

6553. SHRI K. R. GANESH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any case of hanging was reported from the District Jail, Port Blair, Andaman Island in the middle of January, 1968;

(b) if so, the details thereof;

(c) when the alleged incident was reported to the Superintendent of Jail; and

(d) when did he first visit the Jail?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) The deceased was admitted to the District Jail, Port Blair on the 8th January, 1968, as undertrial prisoner, remanded to judicial custody upto 20th January, 1968, under section 32 of Regulation 3 of 1876 (Illicit Possession of liquor) on warrant of the court of Magistrate II Class, Port Blair. He was seen alive in normal condition in his cell as about 10.45 P.M. on 15th January, 1968. He was found by warders, hanging in his cell from the iron bar of the ventilator, at 11 P.M. on 15th January, 1968. A magisterial enquiry was conducted by Additional District Magistrate, Port Blair. It has been found to be a case of suicide.

(c) At 1.20 A.M. on the 16th January, 1968.

(d) At about 9.00 A.M. on the 16th January, 1968. However, the Jailor had already visited the jail at 1.42 A.M. on the 16th January, 1968.

Second Port at Visakhapatnam

6554. SHRI K. SURYANARAYANA: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether it is a fact that the Japanese port survey experts have submitted a report recommending the construction of another harbour at Visakhapatnam;

(b) if so, their findings and recommendations in this regard; and

(c) the steps taken by Government to implement their recommendations?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO): (a) to (c). The Japanese Government Port Survey Team, which visited India recently for undertaking a pre-investment survey of the project relating to the establishment of a second port outlet for Bailadilla Ore at or near Visakhapatnam, have submitted an interim report. After examining the various alternative lay-outs. the

team has agreed tentatively in principle that the establishment of an enclosed protected harbour at Visakhapatnam with a slightly longer breakwater and using existing stockpile arrangements is the best.

The team's final report is expected in about three month's time. The Government of India will take a final decision on the project on receipt of the team's final report and the feasibility report from the Consultants.

Beautification of Bhakra to attract more Tourists

6555. SHRI HEM RAJ: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Himachal Pradesh Administration has sent a scheme for the beautification of Bhakra for attracting more tourists; and

(b) if so, its main features and whether Government propose to implement it?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b) No proposal has been received from the Himachal Pradesh Administration for the beautification of Bhakra to attract more tourists. However, Government of India propose to construct a Cafetaria at Gobindsagar at a cost of Rs. 7 lakhs, and have plans to provide boating facilities as well at an additional cost of Rs. 3 lakhs.

मुस्लिम लीग के नेताओं के साथ शेख अब्दुल्ला की बातचीत

6556. **श्री ओंकार लाल बेरवा** : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 16 फरवरी, 1968 को शेख अब्दुल्ला ने दिल्ली में मुस्लिम लीग के नेताओं के साथ कुछ गुप्त बातचीत की थी ; और

(ख) यदि हां, तो इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री विद्या चरण शुक्ल) : (क) तथा (ख). शासन को विदित हुआ है कि तारीख 16 फरवरी, 1968 शेख अब्दुल्ला मुस्लिम लीग के कुछ नेताओं से दिल्ली में मिले थे । उनकी क्या बातचीत हुई यह प्रशासन को नहीं बताया गया है । अतः उसके प्रति शासन की प्रतिक्रिया का प्रश्न नहीं उठता ।

दिल्ली में मकानों का पंजीयन

6557. **श्री ओंकार लाल बेरवा** : क्या गृह कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली में मकानों के पंजीयन में आय-कर तथा स्टाम्प फीस के अपवंचन के बारे में सरकार को कोई शिकायतें प्राप्त हुई हैं; और

(ख) यदि हां, तो इस मामले में सरकार का क्या कार्यवाही करने का विचार है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री विद्या चरण शुक्ल) : (क) तथा (ख). इस प्रकार की शिकायतें समय समय पर प्राप्त होती रहती हैं । भारतीय टिकट अधिनियम (Indian Stamp Act) के अधीन अनिवार्यतः जांच की जाती है तथा मामलों पर या तो सन्धि शुल्क के भुगतान करने पर समझौता करने पर समझौता कर लिया जाता है अथवा न्यायालयों में मुकदमें चलाये जाते हैं ।

Central Staff Training and Research Institute

6558. SHRI S. R. DAMANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have decided to set up a Central Staff Training and Research Institute;

(b) if so, whether this Institute is being set up in collaboration with any other country;

(c) the place where this Institute is likely to be located; and